

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:572

ANSWERED ON:24.11.2011

ADULTERATION OF DIESEL AND PETROL

Pandey Shri Ravindra Kumar;Thamaraiselvan Shri R.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a)whether the Government has received any complaints relating to pilferage and adulteration of diesel and petrol in the oil depots of Hindustan Petroleum Corporation and retail outlets in the country;

(b)if so, the details thereof; and;

(c)the number of cases regarding pilferage and adulteration of oil brought to the notice of the Union Government till date and the action taken thereon?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) to (c): Hindustan Petroleum Corporation Limited (HPCL) has reported 6 cases of attempted pilferage of petroleum products from their Oil Depots during the year 2008-09 and 2009-10, and action was taken against offenders in all the cases. Further, Public Sector Oil Marketing Companies (OMCs) have terminated 200 retail outlets against the established cases of adulteration during the last three years and the current year (upto September, 2011) which includes 54 cases of termination of retail outlets of HPCL.